

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 31, 32 & 188 of 2010

Dated : 16th January, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Appeal No. 31 of 2010

Western Electricity Supply Co. of Orissa Ltd. ... Appellant(s)

Versus

**Orissa Electricity Regulatory
Commission & Ors.Respondent(s)**

Appeal No. 32 & 188 of 2010

North Eastern Electricity Supply Co. of Orissa Ltd. ... Appellant(s)

Versus

**Orissa Electricity Regulatory
Commission & Ors.Respondent(s)**

Counsel for the Appellant(s): Mr. Buddy A. Ranganadhan &
Mr. Hasan Murtaza

Counsel for Respondent (s): Mr. Rutwik Panda for R.1
Mr. R.K. Mehta, Mr. Antaryami Upadhyay
Mr. David A for R.2

ORDER

Post the matter for further hearing on **14.02.2012.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**